

[Translation]

SHRI YELLAIAH NANDI : Sir, I have not been given a chance to speak. ... (Interruptions)

MR. DEPUTY-SPEAKER : Your name is there in the list.

SHRI YELLAIAH NANDI : There is electricity crisis in Andhra Pradesh. We resorted to gherao there for three hours ... (Interruptions)

MR. DEPUTY-SPEAKER : I will give you a chance to speak.

... (Interruptions)

[English]

SHRI G.A. CHARAN REDDY (Nizamabad) : This is the first time that the farmers of a negligent State Government have committed suicide and this trend will continue.

MR. DEPUTY-SPEAKER : I will allow you, please take your seat.

... (Interruptions)

[Translation]

SHRI CHHATRAPAL SINGH (Bulandshahar) : Sir, Gur factories are not purchasing sugarcane because of the restriction imposed on them for not storing more than 250 quintal of gur. The Government is conniving with the sugar mill owners to purchase sugarcane at cheap rates from the farmers. Sugarcane growers are being exploited. I would request the Government, through you, that the ban on storing not more than 250 quintals of gur should be lifted and there should be no ban on the export of gur. ... (Interruptions)

[English]

MR. DEPUTY-SPEAKER : Hon. Member, please take your seat.

... (Interruptions)

MR. DEPUTY-SPEAKER : No side talks, please. Please maintain decorum in the House.

[Translation]

SHRI CHHATRAPAL SINGH : Sir, the entire sugarcane should either be purchased by the mills or these mills should be allowed to prepare gur and the Government should ensure remunerative prices of gur in the market. It is necessary for the welfare of farmers. The restriction imposed on storing gur should be removed. The outstanding payments of farmers have not been paid by the sugar mills. Besides this year's payment, last year's payment is also outstanding. Therefore, the Government should make necessary arrangement to make payment to the farmers. The sugarcane growers in all over Uttar Pradesh are being exploited. Since there is President's rule in Uttar Pradesh,

the Central Government is directly responsible for the State Administration. Therefore, the Central Government should take immediate steps to check the exploitation of farmers in Uttar Pradesh.

SHRI VINAY KATIYAR (Faizabad) : Mr. Deputy-Speaker, Sir, in this regard I also would like to say that the sugarcane growers in Uttar Pradesh are in great trouble. There is no one to listen to their problems.

MR. DEPUTY-SPEAKER : This matter has already been raised.

SHRI VINAY KATIYAR : There is ban on gur. After some time agricultural labourers would not be available and under that circumstances, the sugarcane growers would be left with no other alternative except to burn their sugarcane in their fields. There is President's rule in the state, therefore, the Central Government should make proper arrangement so that arrears of farmers could be paid ... (Interruptions)

[English]

SHRI SHIVANAND H. KOUJALGI (Belgaum) : I want to draw the attention of the House to the situation arising at Belgaum in Karnataka. The Army commandoes belonging to the Maratha Light Infantry Regimental Centre have beaten the Police and the Railway Staff. The situation is still tense. The time has now come for giving protection to the police from the *goonda* activities of the Army commandoes.

Though the army commandoes have beaten up the police and the Railway staff, it is unfortunate that no action has been taken against the army commandoes and nobody had been arrested.

[Translation]

MR. DEPUTY-SPEAKER : In Zero hour, you cannot read a written statement.

[English]

SHRI SHIVANAND H. KOUJALGI : Hence, I request, through you, that action shall be taken against the culprit Army commandoes and protection shall be given to the police as well as the Railway staff and a Senior Officer may be sent there immediately to inquire into the matter. I also request that a statement be made regarding this by the hon. Minister of Home Affairs.

[Translation]

MR. DEPUTY-SPEAKER : I will call from that side later on.

[English]

You will get your chance just now. Please sit down.

[Translation]

SHRI RAM NAGINA MISHRA : Mr. Deputy-Speaker, Sir, it is for the first time in the history of 50 years of independence that the sugar mills of Private sector have

refused to pay the support price of Rs. 72 per quintal fixed by the government. Secondly in reply to a question raised by Shri Vajpayee ji, the hon. Prime Minister said that all the dues of sugarcane growers would be paid within one month. Sir, in my area, here are nine sugar mills out of which two mills are under Textile Ministry, two are in private sector and rest of the mills belong to sugar corporation. Surprisingly, some mills are paying the rate of Rs. 72 per quintal but the private mills have not yet started payment of sugarcane. Thousands of farmers have courted arrest there. Many farmers were arrested day before yesterday. I have also written a letter to the Hon. Prime Minister regarding Government sugar mills. The Hon. Prime Minister has asked his Food Minister to reply. In the end it has been mentioned in the reply that due to shortage of time I am not reading full context of the letter. So far as the question of Kanpur Sugar Worker's Limited and sugar mills under BIC group are concerned, the attention of Textile Ministry is being drawn towards it. This is the reply of the Hon. Prime Minister. It has never happened in the history of Uttar Pradesh that Rs. 20 crore of the current season is outstanding against sugar mills and Rs. 8 crore of last season is outstanding against them. It means Rs. 28 or Rs. 29 crore is outstanding against sugar mills. The farmers are in great trouble. They are launching agitations and courting arrests. In spite of that in reply to my question the hon. Minister is saying that the price of sugar has increased. I am not giving example from other parts of the country but quoting examples of Uttar Pradesh from the report submitted by the hon. Minister.

MR. DEPUTY-SPEAKER : Please conclude.

SHRI RAM NAGINA MISHRA : In Central Uttar Pradesh, the price of sugar was Rs. 881 per quintal last year but now the price has been increased by Rs. 113 and now it is being sold at Rs. 994 per quintal. In Eastern U.P. it was Rs. 938 per quintal last year and is being sold at Rs. 1038 per quintal. In Western U.P. it was Rs. 892.62 last year and now it is Rs. 981.81 with an increase of Rs. 89.19 per quintal. In this way every mill owner is getting crores of rupees more than the last year but the farmers are not even getting the price of last year. Sir, the Government or the Prime Minister should reply about the outstanding dues against textile mills...

[English]

MR. DEPUTY-SPEAKER : Please sit down.

[Translation]

Please listen to me. In zero hour, it is not necessary to the Government to reply to each point. The reply to the matters raised under rule 377 are given later on.

SHRI RAM NAGINA MISHRA : Mr. Deputy-Speaker, Sir, you ask the Government to respond... (Interruptions)

MR. DEPUTY-SPEAKER : Mishra ji, please sit down.

[English]

Yes, I have called Shri Yellaiah Nandi. Hon. Members, Please take your seat.

[Translation]

SHRI RAM NAGINA MISHRA : Sir, You ask the Government to respond... (Interruptions)

MR. DEPUTY-SPEAKER : You have had your say, and now, allow the other Members also to speak.

[English]

Please sit down. You have had your say. I cannot force the hon. Minister to reply.

[Translation]

Allow other Members to speak.

SHRI YELLAIAH NANDI : Mr. Deputy-Speaker, Sir, there is power crisis in Andhra Pradesh... (Interruptions)

[English]

MR. DEPUTY-SPEAKER : Please sit down. Let other hon. Members also speak.

SHRI G.A. CHARAN REDDY : You should allow other hon. Members also. This is a very serious problem. You will also sympathise with us ... (Interruptions)

SHRI PABAN SINGH GHATOWAR (Dibrugarh) : Sir, we have also given notice. We should also be allowed... (Interruptions)

[Translation]

MR. DEPUTY-SPEAKER : Please sit down. If such a situation continues, we will have to think seriously whether to have a zero hour or not.

... (Interruptions)

SHRI VINAY KATIYAR : Whenever we go to our constituencies we feel dismayed at the condition of the farmers... (Interruptions)

SHRI G.A. CHARAN REDDY : Please allow us to speak. We also want to raise matters relating to farmers... (Interruptions)

SHRI YELLAIAH NANDI : We are not here to talk about any money lender... (Interruptions)

[English]

SHRI G.A. CHARAN REDDY : This is the most important issue. The farmers are committing suicide... (Interruptions)

MR. DEPUTY-SPEAKER : Please sit down. Shri Nandi Yellaiah may please speak now.

... (Interruptions)